

DIVISION BENCH
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/49(KB)2023
IN
C.A.(CAA)/97(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	ESTATE DREAMCON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the Applicant Companies

Mr. Rahul Agarwal, CS

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

ORDER

1. Ld. Authorised Representative for the petitioner present. Mr. Sudhir Kapoor, JD, office of RD, ER seeks two weeks time to file its response. Time is allowed.
2. Post the matter on **08.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**